

**Kelo Major Irrigation Project (M.P.)**

168. KUMARI PUSHPA DEVI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government of Madhya Pradesh have requested his Ministry to execute Kelo major irrigation Project of that state ;

(b) if so, the steps taken to implement the above proposal ;

(c) the estimated cost of that project ; and

(d) at what stage the above project is under implementation ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKAR-ANAND) : (a) and (b). Madhya Pradesh has not requested the Centre to execute Kelo Irrigation Project. Irrigation being a State subject, irrigation projects are executed by the States.

(c) and (d). According to a Project Report submitted by the State in 1979, the Scheme was estimated to cost Rs. 17.8 crores. The State Government has not yet taken up execution of this Project. They are carrying out investigations to assess the extent of coal deposits that may go under submergence by the proposed reservoir of Kelo Irrigation Project.

**Underweight Newly Born Babies and their Deaths in Bhopal**

169. SHRI DHARAM PAL SINGH MALIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the news' item appeared in the Hindustan Times dated the 17th February, 1985 wherein it has been stated that during the last 2 months, nearly 25 per cent of the newly born babies living in old Bhopal have died soon after their birth ;

(b) whether it has also been stated that such newly born babies are under-

weight, causing anxiety to both parents and gynaecologists there ; and

(c) whether Central Government propose to send a team of experts to Bhopal to inquire into the matter and propose preventive measures in regard thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b). Government have seen the relevant Press Report.

(c) A study on growth and development among new born of the MIC affected areas has been initiated at Bhopal since 1st January, 1985 by the Indian Council of Medical Research. Approximately 100 babies were examined during the first week who were 7 to 40 days old. Most of these babies are full term but low in birth weight with an average of 2 kilogramms. Mother's weight ranges from 40 to 45 kilograms and they are generally malnourished. Developmentwise, the babies had minor birth anomalies, such as periauricular nodule and hernia. However this incidence is not any higher than those reported in general population.

**Vacancies of Medical and Para-medical Personnel in Hospitals of Delhi Administration**

170. SHRI DHARAM PAL SINGH MALIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the Hindustan Times dated 19th February, 1985 wherein it has been stated that work at several Delhi Administration hospitals which are meant to cater to the needs of weaker sections has been suffering because of a ban due to which 500 vacancies of medical and para-medical personnel have not been filled ;

(b) whether Delhi Administration has also apprised the situation to the Central Government as mentioned in part (a) above ; and

(c) if so, the reaction of Central Government thereto ?

[*Translation*]

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA). (a) and (b) Yes.

(c) speedy action to fill up the vacancies has been initiated.

#### Investment on Metro Railway Project

171. SHRI AMAR ROYPRADHAN :  
SHRI SANAT KUMAR MANDAL :

Will the Minister of RAILWAYS be pleased to state the amount invested so far to be invested for completion of Metro Railway Project in Calcutta ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA) : The amount spent on the project till January, 1985 is about Rs. 277 crores. The balance amount required for completion of the project is about Rs. 523 crores.

#### Profit and Loss of State Electricity Boards

172. DR. A.K. PATEL :  
SHRI C. JANGA REDDY :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the profit and loss in respect of the Electricity Boards of each State and Union Territory, during the last three years (year-wise) and their position in regard to their annual financial performance vis-a-vis the 5 biggest power houses in the private sector ; and

(b) the total amount of loss suffered so far by those Electricity Boards which are incurring losses ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). Profit and losses in respect of 18 State Electricity Boards and the 5 biggest power houses in the private sector during the years 1980-81, 1981-82 & 1982-83 and the cumulative losses up to 31st March, 1983 in respect of the State Electricity Board which suffered losses are given in statement enclosed. The remaining four States and all Union Territories do not have State Electricity Boards.

#### Statement

(A) *Profits and Losses of state Electricity Boards during 1980-81, 1981-82, 1982-83 and cumulative Loss of the State Electricity Boards (which incurred losses) upto 31. 3. 1983*

(Rs. in Crores)

Sl. No.	Name of the State Electricity Board	1980-81	1981-82	1982-83	Cumulative (loss) as on 31.3.1983
1.	Andhra Pradesh	+ 8.20	+13.00	+ 10.30	—
2.	Assam	—10.20	—10.30	N.A.	—75.4 (As on 31.3.82)
3.	Bihar	—37.60	— 8.50	+ 9.10	—106.8
4.	Gujarat	+ 3.70	+ 7.80	—12.00	— 43.2
5.	Haryana	—30.60	—48.30	—55.20	—197.9